

(b) and (c). The concerned State Governments are being asked to furnish the relevant information (including the loss suffered by them) and it will be laid on the Table of the Sabha when received.

American Organisation in West Bengal

*1641. SHRI D. N. PATODIA : Will the Minister of FINANCE be pleased to state :—

(a) whether Government of West Bengal have taken a decision and informed the Centre to dispense with the services of the American Peace Corps and other American Organisations in the State with immediate effect ;

(b) if so, whether the State Government have made known to the Centre the grounds for their decision ;

(c) the other American Organisations which will be affected as a result of the aforesaid order ; and

(d) whether the State Government have also conveyed to the Centre their attitude with regard to the projects which are being executed within the State with American aid ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The Govt. of West Bengal have informed us that no new American Peace Corps volunteers would be wanted. No reasons for this decision have been indicated. They have also informed us that pending a further decision the existing American Peace Corps volunteers may continue to work.

(c) No other American Organisations will be affected.

(d) No, sir.

L. I. C. Loan to Delhi Development Authority for Construction of Houses

*1642. SHRI MUHAMMAD SHERIFF: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the Life Insurance Corporation has advanced any loan to the Delhi Development Authority for construction of new houses ;

(b) if so, the amount of loan ;

(c) the amount of interest that will be charged ; and

(d) the total number of houses proposed to be built ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes, Sir.

(b) Rs. 2 Crores.

(c) 6½% per annum, payable half yearly.

(d) 1784.

Public Undertakings in U. P.

*1643. SHRI VISHWA NATH PANDEY : Will the Minister of FINANCE be pleased to state :

(a) the number of public undertakings being run by the Central Government in Uttar Pradesh ;

(b) the dates on which they had been started and the cost at which each of them had been started ;

(c) the details regarding production, cost, profit and loss in each of them in the last year ;

(d) whether it is a fact that the progress achieved in Uttar Pradesh has been less as compared to the average progress made by the rest of the country and if so, the reasons therefor ; and

(e) if so, whether Government propose to take such steps as may enable Uttar Pradesh to keep Pace with the other parts of the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) As on 31-3-1968, the latest year for which completed financial accounts are available for all Public Enterprises, the following were the Central Government Industrial and Commercial Undertakings/Projects which are located in Uttar Pradesh :

1. Bharat Heavy Electricals—Har-dwar Unit.
2. Fertilizer Corporation of India—Gorakhpur Unit.
3. Indian Drugs and Pharmaceuticals Ltd.—Rishikesh Unit.